

country during 1994-95;

(b) if so, the details thereof; and

(c) the time by which these collages are likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) No, Sir. The emphasis is on upgradation and development of existing educational institutions of Ayurveda.

[English]

#### **Job to Landlosers**

749. SHRI A. ASOKARAJ : Will the Minister of COAL be pleased to state :

(a) whether the Neyveli Lignite Corporation and Kalpakkam Power Plant in Tamil Nadu had given assurance to the landloser for providing job to one member of each family; and

(b) if so, the reasons for delay in implementing the assurance so given?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA):

(a) and (b) No assurance has been given either by the Neyveli Lignite Corporation Limited (NLC) or by the Kalpakkam Power Plant Authorities to provide job to one member of each family whose land has been acquired by them. The question of any delay in implementing the assurance, therefore, does not arise.

As per the norms of NLC's scheme for rehabilitation of land oustees, four categories of persons, eligible for employment in order of priority are:-

(i) Whose house/s have been acquired with house site/s (priority-I).

(ii) whose entire agricultural lands have been acquired alongwith house and house site (priority-II).

(iii) whose entire agricultural lands have been acquired (priority-III).

(iv) whose agricultural lands have been partly acquired (priority-IV).

Within the above priorities, the date of award determines the *interse* priority of the applicants.

#### **Water Resources Potential**

750. SHRI M. KRISHNASWAMY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government have conducted any survey of water resources potential in Tamil Nadu during the last three years; and

(b) if so, the details and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) Irrigation being a State subject, survey for water resources development are carried out by the State Government. However, for inter-State rivers, hydrological observations are conducted by the Central Water Commission which include rivers in Tamil Nadu also. The Central Ground Water Board have carried out survey of ground-water availability in Tamil Nadu. Based on the survey and explo-

ration, the annual replenishable ground water resources of the State of Tamil Nadu has been assessed at 26,391.25 million cubic metres.

### **Upgradation of Hospitals**

751. SHRI BOLLA BULLI RAMAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Bank has agreed to sanction loan to Andhra Pradesh for upgradation and modernisation of secondary level Government hospitals;

(b) if so, the details thereof; and

(c) the time by which this upgradation is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) A Health Systems Project to upgrade secondary level hospitals in Andhra Pradesh with a revised estimated amount of Rs. 608 crores has been posed to the World Bank. An Appraisal Mission from World Bank visited Andhra Pradesh in May, 1994. Negotiations are tentatively planned for September, 1991.

### **Family Welfare Projects**

752. SHRI BHERULAL MEENA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the negotiations with the World Bank have been finalised regarding Family Welfare Projects for Assam, Rajasthan and Karnataka;

(b) if so, the details thereof; and

(c) the steps proposed by the Union

Government to monitor the flow of the World Bank credit to these States?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b) Yes, Sir. The Project has been approved for implementation on the 16th June, 1994 at a total cost of Rs. 335 crores for a period of 7 years. The World Bank has approved a credit of SDR 62.7 million (US\$ 86.6 m) for the project.

(c) The World Bank aid to these States will be monitored by Empowered Committees at the State level, periodical review meetings between Central and State officials as well as monthly and quarterly reports obtained from the States. The progress of the project is also assessed for releasing funds from time to time.

[*Translation*]

### **Kashmiri Migrants**

753. DR. AMRITLAL KALIDAS PATEL: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have conducted any survey regarding the living conditions and inconveniences of Kashmiri migrants in various States during the last two years;

(b) if so, the outcome thereof;

(c) if not, the reasons therefor;

(d) whether the camps of Kashmiri migrants in Jammu are not in a good condition; and

(e) if so, the steps being taken by the Government in this regard?